

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/101/156/HDB/2017
NAME OF THE COMPANY	Radiant Shoes Limited
NAME OF THE PETITIONER(S)	Radiant Shoes Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	156-158

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. SWARUPA RANI	PCS	swarupa@ubaid.com 9989982888	
			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	ORDER		

Heard. Ms. N. Swarupa Rani, Ld. PCS for Petitioner.

The C.A. is filed not in the prescribed format and Ms.N.Swarupa Rani  requested time for 10 days.

Case is posted to 21.11.2017



Member (T)

pc

Member (J)